

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/8920/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr.Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 21<sup>st</sup> October, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/5987, dtd 20.10.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.10.2022 with permission to leave the station, with the official vehicle, at own cost, from the evening of 21.10.2022 till the morning of 31.10.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/8921/A, dated** , 21-10-2022

Copy to:

1.  The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)** Rdo